

Legalisation of Abortion

703. Shri Hirji Bhai:
Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Committee appointed to go into the question of legalisation of abortion has since submitted its Report; and

(b) if so, the recommendations thereof?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes

(b) A note containing the broad recommendations of the Committee is laid on the Table of House. [Placed in the Library. See No. LT-281/67].

Statues of National Leaders in Delhi

704. Shri Hirji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 509 on the 24th November, 1966 and state:

(a) whether any decision has since been taken in regard to the installation of statues of national leaders in Delhi; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No

(b) Does not arise.

Splitting of L.I.C. into Zones

705. Shri Heerji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:

Will the Minister of Finance be pleased to refer to the reply given to

Starred Question No. 67 on the 3rd November, 1966 and state:

(a) whether any decision has since been taken regarding the splitting of the Life Insurance Corporation into several zones in order to provide stimulant to efficiency; and

(b) if so, the nature thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The decision in this regard has been communicated to the Committee on Public Undertakings who had made a specific recommendation that the present Zones of the Corporation should be constituted into completely independent Corporations. The Committee on Public Undertakings will, no doubt, report the matter to Parliament.

High Level Irrigation Commission

706. Shri Hirji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 72 on the 3rd November, 1966 and state:

(a) whether the suggestion of the Irrigation Team of the Committee on Plan Projects for setting up a High Level Irrigation Commission have since been considered; and

(b) if so, the decision taken in the matter?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). This suggestion is being placed before the forthcoming State Irrigation Ministers Conference.